

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT. C. P. JAIN
CIVIL CAUSE LIST OF DATE 30.07.2020.
(C.R.NO. 6)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2410/17	Shaila Maruti Naik Vs 1. MCGM & Ors.	N/M for Orders	M/s. N.N. Vaishnawa and Co.,	
2	2448/17	1. Yogesh Keshav Bele 2. Hrishikesh Keshav Bele 3. Vrinda Keshav Bele Vs 1. MCGM & Ors.	N/M for Orders	M/s. N.N. Vaishnawa and Co.,	
3.	2564/14	Smt. Pratima Prakash Shivalkar Vs 1. MCGM & Ors.	By Preceipe	Mr. J.M. D'silva	
4	2565/14	Ravindra Shripat Shivalkar Vs 1.MCGM & Ors.	By Preceipe	Mr. J.M. D'silva	
5	2566/14	Suryakant Chintu Shirsekar Vs 1.MCGM & Ors.	By Preceipe	Mr. J.M. D'silva	
6	2567/14	Ramesh Sitaram Patil Vs 1.MCGM & Ors.	By Preceipe	Mr. J.M. D'silva	
7	2568/14	Sachin Shantaram Joshi Vs 1.MCGM & Ors.	By Preceipe	Mr. J.M. D'silva	
8	2536/14	Dilip Vitthal Narvekar Vs 1.MCGM & Ors.	By Preceipe	Rajiv Matkar	

9	2537/14	CHANDRAHAS GANGARAM PATIL Vs 1. MCGM 2. DESIGNATED OFFICER III	By Preceipe	Rajiv Matkar	
10	2540/14	PRAKASH MAHADEO PAWAR Vs 1.MCGM & Ors.	By Preceipe	Mr. J.M. D'silva	
11	St.No. 4001/20	Rawali Camp Nagrik Seva Samiti Vs. MCGM.		S.S. Kudalkar	
12	St.No. 4014/20	Prakash Pandurang Alim Vs. MCGM.		Ashish N. Phalke	